



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 23.10.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Misc. Appeal No. 3675/2009 Dashrath Kumar Vs. Smt. Raja	G.K. Sharma	Jitendra Jain
2	Sh. G.K. Garg Sr. Advocate	S.B. Cr. Misc. Petition No. 5844/2016 Deepak Saini Vs. State	Samrath Sharma	Ajay Kumar Jain
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Execution Second Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
4	Sh. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 1374/2010 Meenu Garg Vs. State	Suresh Sahni	R.R. Daga
5	Sh. P.K. Kasliwal Advocate	S.B. Civil First Appeal No. 184/1997 Laddu Lal Vs. Laddu Lal Jain	N.K. Maloo	J.P. Goyal
6	Sh. Harish kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 822/2017 Ganesh Singh Rajawat Vs. State	Rajeev Surana	Shyma Kant Sharma
7	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 1214/2016 Smt. Nisha Vs. Sandeep Kumar Choudhary	Virendra Dave	Rajneesh Gupta
8	Sh. Pankaj Gupta Advocate	S.B. Civil Misc. Appeal No. 1307/2017 Mohd Iqbal Vs. Gulam Gilani Alias Guddi Quadri	Dhanna Ram	Deepak Pareek

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(Anu Chaudhary)

Full Time Secretary, RHCLSC

Mediation Centre,

Rajasthan High Court

Jaipur

Signature

"Help The Needy –Timely Help May Create History"



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

Cause List Date 24.10.2017

S.No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2926/2017 & 2917 Gaurav Chauhan Vs. Smt. Seema	Dinesh Yadav	Umesh Vyas
2	Hon'ble Mr. Justice (Retd.) Guman Singh	D.B. Civil Misc. Appeal No. 2951/2012 Bhanwar Lal Vs. Smt. Pratibha	C.M. Sharma	P.C. Bhandari
3	Sh. J.P. Goyal Sr. Advocate	S.B. Civil Second Appeal No. 46/2013, 47/2013 & 136/2013 Jakaulah Vs. Ramjan	Ganesh Gupta	Amit Kumar Jain
4	Sh. Ajeet Bhandari Advocate	S.B. Civil Second Appeal No. 77/1998 Simbhu Dayal Vs. Chhinga	Rajneesh Gupta	J.P. Goyal
5	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 3784/2017 Om Prakash Alias Sonu Vs. Pooja	Vinod Kumar Sharma	R.R. Gurjar, PP.
6	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Revision Petition No. 947/2015 Raghuveer Singh Vs. State	Gaurav Gupta	Aladeen Khan, PP
7	Sh. O.P. Sharma-I RHJS (Retd.)	S.B. Cr. Revision Petition No. 1275/2017 Shokat Ali Nagori Vs. Smt. Simran	Imran Khan	R.R. Gurjar, PP
8	Sh. O.P. Sharma-I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3034/2014 Mukesh Sharma Vs. Smt. Madhubala	Jai Prakash Gupta	Padam Singh
9	Sh. Ajay Kumar Bajpai, Advocate	S.B. Civil Second Appeal No. 361/2008 connected with 363/2008 Babu Lal Vs. Tula Ram	Sangeeta Sharma	Anil Jain
10	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 1226/2015 Ram Swaroop Vs. Smt. Geeta	Gaurav Gupta	Satya Narayan Kumawat
11	Sh. Sudesh Bansal Advocate	S.B. Civil Transfer Application No. 48/2017 Smt. Meenu Vs. Kamlesh Kumawat	Dharmendra Barala	S.L. Kumawat
12	Sh. Sudesh Bansal Advocate	S.B. Civil First Appeal No. 156/2017, 113/2017 & 148/2017 Hardayal Singh Kaliram Vs. Harsh Chonkar	Manoj Bhardwaj	
13	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Petition No. 2833/2017 Smt. Kavita Vs. Pintu Saini	A.K. Saini	S.K. Singodiya
14	Sh. Ankur Rastogi Advocate	S.B. Cr. Revision No. 1831/2016 Harikishan Vs. Smt. Sunita	Deen Dayal Khandelwal	Rishi Raj Singh, PP
15	Ms. Anita Agarwal Advocate	S.B. Civil First Appeal No. 361/2007 Jagdish Vs. Radha Kishan	Siyaram Sharma	Asad Ali
16	Sh. Bhuvnesh Sharma Advocate	D.B. Civil Misc. Appeal No. 6183/2016 Santosh Nath Yogi Vs. Vishnu Bai Yogi	Ravi Kumar Kasliwal	R.S. Tanwar
17	Sh. J.P. Gupta Advocate	S.B. Cr. Writ No. 212/2016 & 423/2016 Rajkumar Jain Vs. Aruna Goyal	S.S. Hora	Rajesh Maharshi

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur



"Help The Needy - Timely Help May Create History"